

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1193/2022 in CP (IB) No.134/7/HDB/2020
NAME OF THE COMPANY	Patidar Exim Pvt Ltd
NAME OF THE PETITIONER(S)	Indiabulls Consumers Finance Ltd
NAME OF THE RESPONDENT(S)	Patidar Exim Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1193/2022

Present: Ld. Counsel Ms. Mano Ranjani for the Applicant.

Ld. Counsel Ms. M. Vazra Laxmi for the Respondent No.1 & 2

Ld. Counsel Ms. Sandhya Rani for the Respondent No. 3.

Ld. Counsel for the Applicant wants to make a change in the application as the company is now under Liquidation and also to substitute the Liquidator with Resolution Professional. Respondent No. 1 & 2 seeks time to file counter, Respondent No.3 Counsel also seeks time for filing counter. Matter is adjourned to 10.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)